

Height of Buildings

6133. DR. KARTIKESWAR PATRA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of National Capital Territory of Delhi has submitted any proposal to the Union Government to allow additions in the existing permissible height of buildings in Delhi;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) The Central Government has not received any proposal to allow additions above the previous existing permissible height of buildings in Delhi.

(b) and (c). Question does not arise.

Compulsory Military Training

6134. SHRI PARASRAM BHARDWAJ : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under the consideration of the Government for compulsory military training for eligible youths in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINIS-

TER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN: (a) No, Sir.

(b) Does not arise.

[Translation]

Small Scale Industries in Uttar Pradesh

6135. DR. LAL BAHADUR RAWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have conducted any survey on the functioning of small scale units in Uttar Pradesh;

(b) if so, the details thereof;

(c) whether a large number of small scale units in the State have been closed during the last two years;

(d) if so, the details thereof; and

(e) whether the Government propose to restart production in these closed units ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE AND AGRO RURAL INDUSTRIES) (SHRI M. ARUNACHALAM.): (a) Yes Sir. Office of the Development Commissioner (SSI) during 1989-91 conducted 2nd All India Census of Small Scale Industrial Units falling under the purview of Small Scale Development Organisation (SIDO) and registered with various State/UT Directorate of Industries upto 31.3.1988 including the State of Uttar Pradesh and have collected detailed information at State/District/Product level from 5.82 lakh

working units. The reference year for the survey was 1987-88. State-wise reports including for the State of Uttar Pradesh have been brought out.

(b) The details of the findings of the Second All India Census of Small Scale registered units for the State of Uttar Pradesh are given in the statement attached.

(c) and (d). Any specific study to find out the number of units found

closed in Uttar Pradesh during the last few years have not been conducted. However, the results of the Second All India Census of SSI Units revealed that 41,150 units were found closed or untraceable over a span of 15 years i.e. during 1.1.1973 to 31.3.1988 for various reasons.

(e) There is no proposal for the Government to start production in closed units. However, the entrepreneurs in these closed units can seek assistance from Banks for revival.

STATEMENT

Important parameters of registered small scale industries in the State of Uttar Pradesh

1.	Units registered as on 31.3.88 and covered in frame	95285
2.	Working Units	53370
3.	Working units for which data tabulated	53282
4.	Employment (Nos.)	348908
5.	Fixed investment (Rs. lakh)	98096
6.	Investment in P & M (Rs. lakh) (Original value)	49590
7.	Production (1987-88) (Rs. lakh)	372713
8.	Capacity (Rs. in lakh)	766204
9.	Capacity utilisation	48.64%
10.	Units located in rural area	32.26%
11.	Units located in Urban area	61.79%
12.	Units registered under Fact Act	5.46%
13.	Number of reserved items manufactured.	448

Source : 2nd All India Census of Small Scale Industries.